

who are advised from time to time to fill up such gaps in the rural health infrastructure and personnel.

[Translation]

Closure of Industries

4071. SHRI SHAILENDRA KUMAR :
SHRI BASUDEB ACHARIA :

Will the Minister of LABOUR be pleased to state :

(a) the reasons for closure of Triveni Engineering Industries Limited, Allahabad and Modistone Limited, Bombay;

(b) whether a tripartite talks at the level of Labour Secretary, Labour Commissioner and Deputy Commissioner, have been held for this illegal closure of industries;

(c) if so, the main points of the talks; and

(d) the measures taken by the Government for lifting the closure of those industries and the offices?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA) : (a) to (d) As per the information available with this Ministry the reasons cited for closure of Triveni Engineering Industries Limited, Allahabad are lack of adequate orders and financial loss. Whereas the reasons for closure of Modistone Limited, Bombay as cited by the Management are Workers indiscipline, insubordination etc. Tripartite meetings held in the presence of Labour Minister, Govt. of U.P., Labour Commissioner, Deputy Labour Commissioner, Govt. of U.P. on the issue of reopening of the Triveni Engineering Industries and restarting the production process ended in failure. The meeting called by the Labour Commissioner, Govt. of Maharashtra to resolve the dispute in Modistone Limited was not attended by the management side, resulting into a dead lock. The State Govt. of U.P. have initiated prosecution proceedings against the management of the Triveni Engineering Industries Limited for illegal closure and the Collector, Allahabad has been issued Recovery Certificate for the payment of outstanding dues of the workers amounting to Rs. 14,12,153/- to the workers.

Trade with Neighbouring Countries

4072. SHRI K.A. SANGTAM : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government have envisaged any plans to encourage trade with neighbouring countries in the North-East, particularly on the border of Nagaland and Myanmar;

(b) if so, the details thereof;

(c) the steps being taken in this regard; and

(d) the funds allocated for improvement/laying of border roads to facilitate easy transportation and the trade related facilities?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) to (c) The Government have taken a number of steps to encourage trade with Myanmar. The Border Trade Agreement with Myanmar provides for border trade to be initially conducted through Moreh in Manipur and Champhai in Mizoram. While the border trade with Myanmar in Manipur sector has been operationalised with effect from 12.4.95, the border trade in Mizoram sector is yet to be operationalised for want of a positive response from the Myanmar side. According to the information made available by the Ministry of Commerce, border trade with Myanmar through other places including Nagaland is to be considered at subsequent stage. In order to facilitate residents in the border areas on both the sides to meet their day to day living requirements, it has been agreed that places for arranging weekly hats (Bazar) in the border region will be identified and further action to make these hats functional will be initiated. In Nagaland, the village identified are Lungwa in Mon district and Pangsha and Pongro in Tuensang district.

(d) The information is being collected and will be laid on the Table of the House.

Blackmarketing of Petrol/Diesel

4073. SHRI MULLAPALLY RAMACHANDRAN : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the Government are aware that large quantity of petrol/diesel earmarked for distribution at Mahe in Pondicherry is being diverted to certain petrol bunkers in Cannanore and Calicut districts of Kerala for black marketing; and

(b) If so, the action taken/proposed to be taken against such blackmarketees?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR) : (a) No, Sir. No case of diversion of petrol/diesel earmarked for distribution at Mahe in Pondicherry to Cannanore and Calicut districts of Kerala have been reported to the Government.

(b) Does not arise.

Gap Between Doctor-Population Ratio

4074. SHRI ASHOK NAMDEORAO MOHOL :
SHRI RAVINDRA KUMAR PANDEY :
SHRI K.P. NAIDU :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether there is a big gap between doctor-population ratio at present;

(b) whether there is only one doctor available for every 12,000 people;

(c) if so, the reasons therefor;

(d) whether Rs. 1.66 per head is being spent on medical care activity at present;

(e) if so, the manner in which the Government propose to achieve the goal of "Health for All" by 2000 A.D. which was envisaged in the Sixth Five Year Plan; and

(f) the steps proposed to be taken to achieve this goal?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) to (c) According to the Medical Council of India, the doctor-population ratio in respect of allopathic doctors is about 1: 1980. The ratio is far better than in other countries of the South-East Asia Region. Taken together with the practitioners from the Indian Systems of Medicine and Homoeopathy the ratio is still better. However, disparities in the availability of doctors exist in rural areas of some States for which various measures have been initiated by individual State Governments.

(d) As per information furnished by the Central Statistical Organisation, the per capita Government expenditure on health, taken together with private consumption expenditure comes to Rs. 239. This figure is for, 1995-96 at current prices and does not include expenditure incurred on family welfare or by local bodies such as municipalities.

(e) and (f) To achieve the goal of "Health for all" a comprehensive network of rural health infrastructure comprising 1,36,339 sub-centres, 22,010 Primary Health Centres, 2,622 Community Health Centres administered by respective State Governments/UT Administrations has been in operation throughout the country. External assistance has been mobilised by the Central Government for supporting National Programmes for Control of diseases such as AIDS, Malaria, T.B., Leprosy and Blindness.

Secondary health facilities are also being upgraded in selected States with World Bank assistance.

Development of Indian Systems of Medicine and Homoeopathy is being encouraged to widen the network of health services available to the people. A comprehensive project for reproductive and child health caters to the special requirements of women and children.

Production Sharing Contracts

4075. SHRI V.V. RAGHAVAN :
SHRI PRITHVIRAJ D. CHAVAN :
SHRI K.S. RAO :
SHRI NADENDLA BHASKAR RAO :
PROF. P.J. KURIEN :
SHRIMATI GEETA MUKHERJEE :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the Government have cleared long pending foreign investment proposals for oil exploration;

(b) if so, the details of contracts awarded and the estimated amount of investments to be brought within the country as a result thereof;

(c) whether the Government have decided allocation for oil exploration ventures, block-wise instead of fieldwise recently;

(d) if so, the details thereof and the reasons therefor;

(e) the details of blocks awarded for exploration in recent years alongwith the blocks already explored so far and the amount spent thereon;

(f) the details of the blocks for which production sharing contracts have been signed so far alongwith the names of companies; and

(g) the time by which the remaining production-sharing contracts are likely to be signed?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR) : (a) and (b) Government of India had recently conveyed to concerned companies its willingness to sign contracts for 18 exploration blocks. Out of these, contracts for 6 exploration blocks have been signed on 30.6.98. The investment will occur in the course of implementation of these contracts.

(c) and (d) The contracts for exploration of Oil & Natural Gas are signed for the respective exploration blocks and those for production of oil & gas for the respective discovered fields. This is as per practice followed over the past several years and no change has been introduced.

(e) to (g) Government of India has approved award of 35 exploration blocks from 1992 till now. Out of these 35 blocks, Production Sharing Contracts have been signed for the 15 exploration blocks. The details are given in the attached statement. The contracts for another